

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

NOTIFICATION

The candidates with the following hall ticket numbers are declared to have been qualified in the Written Examination conducted on 09-11-2019 and 10.11.2019 in connection with the recruitment to 38 posts of Civil Judge (Junior Division) (31 posts under direct recruitment and 07 posts under recruitment by transfer), **notified for the year 2019 vide Notification No.05/2019-RC, dated 17.06.2019.**

DIRECT RECRUITMENT

1184	1255	1263	1274	1284
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RECRUITMENT BY TRANSFER

None of the candidates are qualified to be called for Viva-voce under this category.

The above mentioned qualified candidates shall appear for Viva-voce on 20.12.2019 from 2.30 p.m. onwards in the Judges' Lounge, 2nd Floor, High Court of Andhra Pradesh.

The call letters have been dispatched to the candidates by Registered Post and it will be placed in the official website of the High Court with viva-voce schedule.

The proforma of Declaration to be filled in by the qualified Writ Petitioners in W.P.No.9140 of 2019 and W.P.No.9166 of 2019 has been uploaded in the official website for the convenience of the candidates and the duly filled in Declaration Forms shall be produced by them at the time of Viva -voce.

DATE: 06-12-2019


REGISTRAR GENERAL